

4) Fish Processing	40
5) Sweetened Aerated water	74
6) Alcoholic Beverages	3
7) Milk Products	8
8) Meat Processing	7
9) Cocoa Products	2

Ministry of Food Processing Industries does not set up Food Processing Units in any State directly.

However, since liberalisation from August, 91 till February, 95, 195 Industrial Entrepreneurs Memoranda have been filed in respect of Andhra Pradesh involving an investment of about Rs. 1453 crores and an employment of about 40804 persons. Out of these, 40 units have filed second memoranda commencing commercial production. Besides approval for joint ventures, foreign collaboration, setting up of expert-oriented units have been maintained in respect of 113 proposals received from Andhra Pradesh.

#### **Crisis in Northern Power Grid.**

982. SHRI GURUDAS KAMAT: Will the Minister of POWER be pleased to state:

- whether the Northern Power grid is facing a serious crisis;
- if so, the facts thereof;
- whether supply of natural gas to Power stations of NTPC has been reduced;
- if so, the reasons therefor; and
- the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILLA BEN (CHIMANBEN) PATEL) (a) and (b): The energy shortage in Northern Region during the period April 1994—February 1995 was 7.2% as against average. All India shortage of 7.1%. The main reasons for the shortage was demand outstripping the availability of power. During February—March 1995, the supply of power in Northern Region has been further affected because of short supply of gas.

(c) and (d): Supply of gas to gas based stations of NTPC has been reduced from 6.4 MCMD to 2.8 MCMD from 11th February 1995 to 25th March, 1995 due to shut-down of HBJ pipeline for its upgradation by ONGC.

(e) Various measures taken in this regard are use of liquid fuel (HSD and Naptha) as a substitute, postponement of Planned Maintenance of thermal units and additional hydel generation during the period of shut-down of HBJ pipeline.

#### **Supply of Missiles by China**

983. DR. VASANT NIWRUTTI PAWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- whether China produces cruise missiles;
- whether the Government are aware that these missiles are supplied to Pakistan; and
- if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Available information is the China does produce cruise missiles.

(b) and (c) Government have seen reports regarding the supply of M-11 Missiles by China to Pakistan. The acquisition of sophisticated weapon systems by Pakistan including missiles has a direct bearing on India's security environment. Government keep under constant review all such developments and taken appropriate measures to safeguard the national interest.

#### **Joint Ventures for Deep Sea Fishing**

984. SHRI SYED SHAHABUDDIN:

SHRI SUDHIR SAWANT:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- the number of licences issued to foreign and Indian companies separately for joint ventures for deep sea fishing as on January 1, 1994 and January 1, 1995;
- the average number of fishing vessels in operation in the exclusive economic zone;
- whether any mechanical trawlers provided to fishermen are engaged in deep sea fishing;
- whether some of these vessels have been poaching in coastal waters also;
- if so, the steps being taken to stop such poaching;
- whether foreign fishing vessels in operation in our exclusive economic zone are required to report the catch at Indian ports;
- if so, whether any incident has come to the notice of the Government, of foreign vessels not reporting the catch at Indian ports but off-loading in foreign ports; and
- if so, the steps taken for enforcing the law in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) While no licence was issued to foreign companies for deep sea fishing in Indian waters, the number of licences issued to Indian companies for Joint venture in deep sea fishing since 1991 are:

As on 1st January, 1994 : 22

As on 1st January, 1995 : 23 (Cumulative)

(b): The total number fishing vessel operated in Indian Exclusive Economic Zone is about 206835 which includes non-motorised traditional craft, motorised traditional craft, mechanised fishing vessels and deep sea fishing vessels (20 M & above overall length).

(c): Yes Sir.

(d) and (e): Although, there is a general allegation of deep sea fishing vessels poaching in coastal water, no conclusive evidence could be produced for taking any action in the matter.

(f): Yes Sir.

(g) and (h): In a few cases, it was reported that foreign fishing vessels under Charter/Lease absconded from mid-sea without mandatory reporting to Indian Customs. In such cases, foreign companies are black-listed and no